

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD**

SPECIAL BENCH - COURT 1 (HEARINGS THROUGH VIDEO CONFERENCE)

**PRESENT: HON'BLE SHRI BHASKARA PANTULA MOHAN – MEMBER JUDICIAL
HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL**


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.03.2021 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No. 1222/2020 in CP (IB) No. 37/9/HDB/2020
NAME OF THE COMPANY	SNS Starch Ltd
NAME OF THE PETITIONER(S)	Heritage Nutrivet Ltd
NAME OF THE RESPONDENT(S)	SNS Starch Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S.A. JUREP HOLLAND FOR U.S.R. AUADHANI	Adv	9966163006	

ORDER

In view of the sudden ill health of the Hon'ble Technical Member the matter is adjourned to 22.03.2021.

MEMBER (TECHNICAL)


MEMBER (JUDICIAL)

Pavani